

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

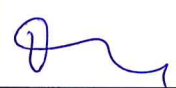
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.260/7/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels limited
NAME OF THE PETITIONER(S)	Mr. Yogesh kumar Puri
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Eshwar Kumar	Advocate	9553855100	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kumar	Advocate	9848667608	

Heard Shri Eshwar Kumar, Learned Counsel for the Petitioner and Shri G. Dinesh Kumar, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit that he is filing his vakalat today. Post the case on 01.01.2018.


Member (T)


Member (J)